## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

**UNDER SECTION** 

: TCP/128/2016

: G. Rajendran

: M/s C.R.I. Pumps Private Limited & 8 others

: 235, 397/398

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) Saivihai

Counsel Mar

Petition

for Respondent

w His his

## **ORDER**

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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